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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP. No 9/397-398/NCLT/AHM/2016(New)
C.P. No. 46/397-398/CLB/MB/2010(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017**

Name of the Company: Rajesh Patil
V/s.
Moonshine Films Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

None present for Petitioner. None present for Respondents No. 1, 2 and 4 to 6. None present for Respondent No.3.

Letter received for adjournment on the ground that SLP is pending before Hon'ble Supreme Court.

List the matter on 23.01.2018.

Dated this the 29th day of November, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**